

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:1799  
ANSWERED ON:07.03.2006  
EXPORT INSPECTION COUNCIL  
Vallabbhaneni Shri Balashowry

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether the Government is intending to get organic products manufactured in India certified by the Export Inspection Council of India;
- (b) if so, the action taken in this regard; and
- (c) the extent to which the export of these products is likely to be affected by this?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY ( SHRI JAIRAM RAMESH)

(a) & (b) Export Inspection Council of India, an autonomous body set up under the Export (Quality Control and Inspection) Act, 1963, is presently seized of a project to develop a scheme for certification of organic products from India under the technical assistance of the European Commission. The project is coordinated by Agricultural and Processed Products Development Authority, a statutory body entrusted with the tasks of agricultural exports, including the export of processed foods in value added form.

The scope of the project is to develop internationally acceptable scheme for organic certification and training of personnel in the area.

(c) As there is a growing demand for organic products from the developed world, the certification of organic products accordingly to internationally accepted standards by the Export Inspection of India and other such agencies would possibly increase exports of such products from India and thereby benefit the producers and the economy.